IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-2674/ND/2019

In the matter of :

Mr. Salil Deep Sachan .. PETITIONER

Vs.

Rudra Buildwell Constructions (P) Ltd .. RESPONDENT

SECTION

Under Section 7 of IBC Code, 2016

Order delivered on 23.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor : -

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 10.1.2020 due to paucity of time.

(Madhu Narula)
Court Officer

Surjit